

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM


28

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.867/252/HDB/2018
NAME OF THE COMPANY	Jayalakshmi Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Rao Vudatha
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Visweswaraiah	PCS	911100 - visweswaraiah@rediffmail.com	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	9849296949	

ORDER

PCS for Petitioner Company is present. Mr. K. Harish Reddy, Advocate filed memo of appearance for RoC, Hyd.

PCS is directed to file justification affidavit of the company.

List it on 27.09.2018.


Member (Judl)